

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

09/01/2020

C.P./260/85/2019

O.A./260/40/2019

**WITH**

O.A./260/40/2019

ITEM NO:31

FOR APPLICANTS(S) Adv. : Mr. D.P. Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for the applicant and respondents.  It is submitted by applicant's counsel that in the C.P. No. 85/2019 the respondents have complied with the order of the Tribunal. Respondents' counsel also agreed to the submissions. Accordingly, the C.P. No.85/2019 is dropped and notices issued are discharged.
	Applicant's counsel prays for time to file rejoinder in O.A. No.40/2019. Three weeks time is allowed for the same. List the O.A. No.40/19 on 17.02.2020 for final hearing.
	Copy of this order to Ld. Counsels for both sides.

( SWARUP KUMAR MISHRA )

( GOKUL CHANDRA PATT )

	MEMBER (J)	MEMBER (A)
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